

## **INVITING APPLICATIONS FOR FILLING UP THE POST OF CHAIRPERSON IN THE COMPETITION COMMISSION OF INDIA.**

Applications are invited from Indian Nationals in the prescribed format given in **Annexure-I** for the post of Chairperson in the Competition Commission of India (CCI).

2. The selected candidate will be required to serve at the Headquarter of CCI, which is currently located in Delhi.

3. As per Section 8(2) of the Competition Act, 2002, the Chairperson shall be a person of ability, integrity and standing and who has special knowledge of, and such professional experience of not less than fifteen years in international trade, economics, business, commerce, law finance, accountancy, management, industry, public affairs or competition matters, including competition law and policy, which in the opinion of the Central Government, may be useful to the Commission.

4. The Chairperson shall be paid a consolidated monthly salary of Rupees four lakh fifty thousand only. He shall not be entitled to house and car.

5. The Chairperson shall hold office for a term of 5 years from the date of joining the post or till the age of 65 years, whichever is earlier.

6. Applications in the prescribed format given in **Annexure-I** and duly completed, should reach Shri Harsha N. Hedao, Under Secretary to the Government of India, Ministry of Corporate Affairs, Room No. 520, 'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-110001 By 09.03.2023 (5.30 PM). The candidates who had applied earlier in response to the previous advertisement/vacancy circular dated 26<sup>th</sup> July, 2022 inviting applications for the post of Chairperson need not apply.

7. Incomplete applications or applications received after the due date shall not be accepted.

**APPLICATION FORM FOR THE POST OF CHAIRPERSON IN THE COMPETITION  
COMMISSION OF INDIA**

Latest passport  
size photograph

1.	Name (IN BLOCK LETTERS)	
2.	Father's/Mother's Name	
3.	Date of Birth (Proof to be attached)	
4.	(i) Postal Address for Correspondence (with Pin Code)  (ii) Phone Number  (iii) E-mail ID  (iv) Fax	
5.	Nationality  (only Indian nationals need apply)	
6.	Educational Qualifications (self-attested copies to be attached)	
7.	Service/ Cadre/ Batch  (In case of Government Employee)	
8.	Present Posting/ Occupation/ Profession with pay scale and basic pay.	
9.	Details of previous postings/employment (including period) and nature of activities performed.	
10.	Field of expertise as per prescribed eligibility criteria of the post and the number of years of experience thereon.	
11.	Any other special qualification; or special achievements; or participation in important committees/working groups etc; or Foreign	

	assignments/training; or publication to the applicant's credit; or National/International recognition received, if any.	
12.	In case of applicants, other than serving government servants, testimonials from two referees in responsible position (Not being relatives) including their address, contact numbers and e-mail ID, should be attached.	

### **Undertaking**

It is certified that the information furnished above is correct and that in the event of my selection, I shall resign/seek retirement, if already in any employment including government service, before my appointment as Chairperson, Competition Commission of India.

**Place:-**

**Date:-**

**(Signature with Date)**

Name: \_\_\_\_\_

### **Instructions:**

1. In case of serving government servants, certificates as in **Appendix – “A”**, issued by cadre controlling/competent authority are to be submitted along with the Application Form.
2. Applications of serving government servants including PSUs/autonomous organisations should be sent through proper channel. However, advance copy may be sent to the addressee at the address mentioned in para 6 of this circular.
3. The applicants may attach additional sheets in respect of any information where it is not possible to indicate the same in the relevant column.
4. The selected applicant may have to appear for Medical Examination, in case so required by the Central Government.
5. Incomplete applications or applications received after the due date are liable to be rejected.
6. The selected applicant will be expected to join the post within one month of the issue of offer of appointment.

**Appendix – “A”**

**Additional certificates for Government employees to be furnished by the Cadre Controlling Authority/ Competent authority.**

- (i) There are no vigilance, disciplinary or criminal proceedings pending/contemplated against Sh./Smt.\_\_\_\_\_.
- (ii) His/ Her integrity is certified.
- (iii) Duly authenticated copies of ACRs/APAR dossier of the applicant for the last five years are enclosed.
- (iv) List of major/minor penalties, if any, imposed on the applicant during the last ten years/No penalty certificate is attached.

**(Signature with Date)**

Name: \_\_\_\_\_

Place:

Date:

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.

भारतीय प्रतिस्पर्धा आयोग में अध्यक्ष के पद हेतु आवेदन का प्रपत्र

नवीनतम  
पासपोर्ट  
साइज की  
फोटो

1.	नाम (स्पष्ट अक्षरों में)	
2.	पिता का नाम/माता का नाम	
3.	जन्म तिथि (प्रमाण संलग्न करें)	
4.	(i) पत्र व्यवहार के लिए डाक पता (पिन कोड सहित) (ii) दूरभाष संख्या (iii) ई-मेल आईडी (iv) फैक्स	
5.	राष्ट्रीयता •केवल भारतीय नागरिक ही आवेदन कर सकते हैं)	
6.	शैक्षणिक योग्यता (स्वसाक्षात्कृत प्रतियां संलग्न करें)	
7.	सेवा/कैडर/बैच •सरकारी कर्मचारी के मामले में)	
8.	वर्तमान तैनाती/कार्य/व्यवसाय के साथ वेतनमान और मूल वेतन	
9.	पूर्व तैनाती/रोजगार का विवरण (अवधि सहित) और किए जा रहे कार्यों की प्रकृति	
10.	पद के लिए विहित पात्रता के अनुसार विशेषज्ञता का क्षेत्र और उसमें अनुभव के वर्षों की संख्या	
11.	कोई अन्य विशेष योग्यता; या विशेष उपलब्धि; या महत्वपूर्ण समितियों; कार्य समूहों आदि में भागीदारी; अथवा विदेशी निशक्तियों/प्रशिक्षण; अथवा प्रकाशन; अथवा राष्ट्रीय/अंतर्राष्ट्रीय मान्यताएं, यदि हों।	
12.	जो आवेदक सरकारी सेवा में नहीं है, उसके मामले में जिम्मेदार स्थिति वाले दो पहचानकर्ताओं (जो रिश्तेदार न हों) के नाम और उनका पता, दूरभाष संख्या तथा ई-मेल आईडी संलग्न किया जाए।	

वचन-पत्र

यह प्रमाणित किया जाता है कि उपरोक्त सूचना सही है और मेरे चयन होने की दशा में भारतीय प्रतिस्पर्धा आयोग के अध्यक्ष के रूप में अपनी नियुक्ति से पूर्व मैं सरकारी सेवा सहित वर्तमान रोजगार या व्यवसाय से त्याग पत्र दे दूंगा या सेवानिवृत्ति ले लूंगा।

स्थान:

दिनांक:

**निर्देश :**

- Àü सेवारत सरकारी अधिकारियों के मामले में संवर्ग नियंत्रक/सक्षम प्राधिकारी द्वारा **अनुलग्नक-“क”** में जारी प्रमाणपत्र आवेदन प्रपत्र के साथ संलग्न करना होगा।
- Ãü सार्वजनिक क्षेत्र उपक्रमों/स्वायत्त संस्थानों सहित सरकारी अधिकारियों के आवेदन उचित माध्यम से भेजे जाएं। हालांकि, अग्रिम प्रति इस परिपत्र के पैरा 6 में उल्लिखित पते पर प्राप्तकर्ता को भेजी जा सकती है।
- Öü आवेदक किसी भी सूचना के लिए, जिसमें संबद्ध कॉलम में उल्लेख करना संभव न हो, अतिरिक्त कागज संलग्न कर सकते हैं।
- Œü चयनित व्यक्ति को चिकित्सा जांच हेतु उपस्थित होना होगा, यदि केन्द्रीय सरकार द्वारा ऐसी अपेक्षा की जाती है।
- œü अधूरी सूचना वाले या अंतिम तिथि के बाद प्राप्त आवेदन पत्रों पर विचार नहीं किया जाएगा।
- ü चयनित आवेदक को नियुक्ति प्रस्ताव जारी होने के एक महीने के भीतर कार्यग्रहण करना होगा।

**अनुलग्नक “क”**

**संवर्ग नियंत्रक/ सक्षम प्राधिकारी द्वारा दिए जाने वाला केन्द्रीय कर्मचारियों के लिए अतिरिक्त प्रमाण-पत्र**

- (i) श्री/श्रीमती \_\_\_\_\_ के विरुद्ध कोई सतर्कता, अनुशासनात्मक या आपराधिक प्रक्रिया लंबित/विचाराधीन नहीं है।
- (ii) उनकी सत्यनिष्ठा प्रमाणित है।
- (iii) आवेदक की पिछले पांच वर्षों के एसीआर/एपीएआर डोजियर भी विहित रूप से प्रमाणित प्रतियां संलग्न है।
- (iv) मुख्य/गौण शास्तियों की सूची, यदि कोई हो, जो आवेदक पर पिछले 10 वर्षों के दौरान आरोपित किए गए हों/कोई शास्ति नहीं प्रमाणपत्र।

(तिथि सहित हस्ताक्षर)  
नाम \_\_\_\_\_

**स्थान:  
दिनांक:**

**अनुलग्नकों की सूची:**

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